

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA-15 of 2013 and IA-16 of 2013 in DFR-2333 of 2012

Dated: 15th January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Gujarat State Petronet Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. Piyush Joshi
Ms. Nimisha Singh Dutta

Counsel for the Respondent(s):

ORDER

Learned counsel for the respondent takes notice in IA no.16 of 2013 and 15 of 2013. In the meantime, the petitioner is at liberty to file an affidavit giving the reasons and the correct number of days delay in filing the Appeal as against the main order.

Post the matter on **21.1.2013 at 1.00 P.M.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**